

PAPERS LAID ON THE TABLE

UDIT REPORT (COMMERCIAL), 1970
(PARTS I AND II)

THE DEPUTY MINISTER IN THE
MINISTRY OF FINANCE (SHRI K.
GANESH) : Sir, I beg to lay on
the Table, under clause (1) of article
51 of the Constitution, a copy of the
Audit Report (Commercial), 1970
Parts I and II). [Placed in Library.
See No. LT-3810/70].

REPORT (FEBRUARY, 1968) OF THE
LAW COMMISSION ON THE INDIAN POST
OFFICE ACT, 1898

THE MINISTER OF LAW AND
SOCIAL WELFARE (SHRI K.
ANUMANTHAIYA) : Sir, I beg to
lay on the Table a copy of the Thirty-
eighth Report (February, 1968) of the
Law Commission on the Indian Post
Office Act, 1898. [Placed in Library.
See No. LT-3826/70].

NOTIFICATIONS OF THE MINISTRY OF
LAW (LEGISLATIVE DEPARTMENT)

THE MINISTER OF STATE IN
THE MINISTRY OF LAW AND IN
THE DEPARTMENT OF SOCIAL
WELFARE (SHRI JAGANNATH
AO) : Sir, I beg to lay on the Table
a copy each of the following Notifica-
tions (in English and Hindi) of the
Ministry of Law (Legislative Depart-
ment) :—

(i) Notification S.O. No. 228,
dated the 14th January, 1970. [Placed
in Library. See No. LT-3919/70].

(ii) Notification S.O. No. 1365,
dated the 3rd April, 1970.
[Placed in Library. See No. LT-3663/
70].

(iii) Notification G.S.R. No. 968,
dated the 25th June, 1970, publishing
the Delimitation of Council Consti-
tuencies (Uttar Pradesh) Amend-
ment Order, 1970, under sub-section
(3) of section 13 of the Representa-
tion of the People Act, 1950. [Placed
in Library. See No. LT-3662/70].

I. THE COST AUDIT (REPORT)
AMENDMENT RULES, 1969.

II. THE COST ACCOUNTING RECORDS
AMENDMENT RULES, 1969

III. THE COST ACCOUNTING RECORDS
(ELECTRIC MOTORS) RULES, 1969

THE MINISTER OF COMPANY
AFFAIRS (SHRI K. V. RAGHU-
NATHA REDDY) : Sir, I beg to lay
on the Table, under sub-section (3) of
section 642 of the Companies Act,
1956, a copy each of the following
Notifications (in English and Hindi) of
the Ministry of Industrial Development,
Internal Trade and Company Affairs
(Department of Company Affairs) :—

I. Notification G.S.R. No. 2297,
dated the 9th May, 1969, publishing
the Cost Audit (Report) Amend-
ment Rules, 1969.

II. Notification G.S.R. No. 2298,
dated the 15th September, 1969,
publishing the Cost Accounting Re-
cords (Electric Fans) Rules, 1969.

III. Notification G.S.R. No. 2574,
dated the 24th October, 1969 publish-
ing the Cost Accounting Records
(Electric Motors) Rules, 1969.

[Placed in Library. See No. LT-
3973/70 for (I) to (III)].

ANNUAL REPORT (1969) ON THE
WORKING OF THE DEPOSIT INSURANCE
CORPORATION AND RELATED PAPERS

SHRI K. R. GANESH : Sir, I beg
to lay on the Table, under sub-section
(2) of section 32 of the Deposit Insur-
ance Corporation Act, 1961, a copy of
the Eighth Annual Report (in English
and Hindi) on the working of the
Deposit Insurance Corporation for the
year ended the 31st December, 1969,
together with the Auditors' Report
thereon. [Placed in Library. See No.
LT-3974/70].

STATEMENT BY MINISTER RE
INDO-GDR RELATIONS

THE MINISTER OF EXTERNAL
AFFAIRS (SARDAR SWARAN
SINGH) : Sir, the question of Indo-
GDR relations has come up on the
floor of this House from time to time.
I am glad to inform the Honourable